COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 198 OF 2015 AND APPEAL No. 6 OF 2016

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J.Kapoor, Technical Member

APPEAL NO. 198 OF 2015

In the matter of:

Power Grid Corporation of India Ltd., ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1

APPEAL NO. 6 OF 2016

In the matter of:

Power Grid Corporation of India Ltd., ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee

Ms. Gautam Chawla Ms. Akansha Tyagi

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-3 to R-15

Mr. Sri Harsha Peechara Ms. Vidhi Jain for R-18

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on <u>31.08.2017.</u>

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson